

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 112(ND)2014  
CA. NO.

**CORAM:**

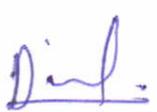
**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016**

**NAME OF THE COMPANY: M/s. Manisha Anand Vs. Saga Infosolutions Pvt. Ltd. & Ors.**

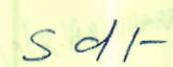
**SECTION OF THE COMPANIES ACT: 397/398**

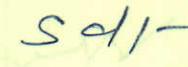
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
①	ATUL AGRAWAL	ADVOCATE	ADV RESPONDENT	
②	R.K. VERMA	ADVOCATE	RESPONDENT	
3.	ANURBEN SINGH	ADV.	PEPETIONER	
4.	TANIMA GAUR	"		

**ORDER**

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given one week's time as last chance for filing two sets of the pleadings.

List for arguments on 27.09.2016

  
(R. Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)